

DIVISION BENCH

O-234

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/255(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>MANISH BHIMSARIA VS SHREE TIMBER AND PLY CO. PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakrabrotty, Adv. ] For the Petitioner

Ms. Madhuja Barman, Adv. ]

Mr. Rishav Banerjee, Adv. ] For R-1

Mr. Ram Maroo, Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. This supplementary affidavit has been filed for placing on record two copies of Courts' order dated 4/03/2024 and 30/11/2023. This supplementary affidavit is allowed to the extent of placing on record these courts' order.
3. Post the matter on **16/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ